

4147 Delay in foodshipments due to closure of Suez Canal (Str.) JYAISTHA 19, 1967 (SAKA) B.O.H. 4148

and 30 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that the Committee shall make a report to this House by the first day of the next session; and that this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee."

12.59 hrs.

STATEMENT RE: DELAY IN THE ARRIVAL OF FOOD SHIPS IN INDIA DUE TO CLOSURE OF SUEZ CANAL

Mr. Speaker: Mr. Jagjivan Ram.

डा० राज मनोहर लोहिया (कन्नौज) :
जब इसको पहुँचे तो बहुत लम्बा जायगा।
इसको दो बजे ले लीजिए। यह लम्बा जायगा।
इसके ऊपर बहुत होगी। तो इसको दो बजे
रख लीजिए।

Mr. Speaker: I think, he will place it on the Table. Is he reading it?

The Minister of Food and Agriculture (Shri Jagjivan Ram): Yes.

Mr. Speaker: There is only one minute left for Lunch Break. It may not be over in one minute. I could give him one more minute.... Or he can place it on the Table.

Shri Jagjivan Ram: Yes. I beg to lay on the Table of the House a statement on the delay in the arrival of foodgrains as a result of the closure of the Suez Canal. [Placed in Library. See ~~...~~ (87)].

12.59 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): Sir, I beg to lay on the Table a statement regarding Government business for the week commencing 12th June, 1967.

Shri Kanwar Lal Gupta (Delhi Sadar): He has to read it, Sir.

Shri S. M. Banerjee (Kanpur): It should be read out.

Dr. Ram Subhag Singh: With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 12th June, 1967, will consist of:

- (1) Further discussion of the General Budget for 1967-68.
- (2) Consideration and passing of The Anti-Corruption Laws (Amendment) Bill, 1967
The Passports Bill, 1967, as passed by Rajya Sabha.
- (3) Discussion and voting on Demands for Grants (Railways) for 1967-68.
Demands for Excess Grants (Railways) for 1964-65.
- (4) Consideration of a motion for concurrence for reference of the Central Industrial Security Force Bill, 1966 to a Joint Committee.
- (5) Consideration and passing of the Unlawful Activities (Prevention) Bill, 1967.

2. I may also inform the House that the discussion and voting on the De-